

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2016

Dated: 17th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Green Energy Association

.... Appellant (s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. G. Umapathy

Ms. R.Mekhala for R-2 to R-6

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **11.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt